

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 916
(To be answered on the 21st July 2016)

NON-AVAILABILITY OF SLOTS

916. ADV. NARENDRA KESHAV SAWAIKAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Federation of Indian Airlines have taken up the issue of non-availability of slots in overseas locations despite having flying rights;
- (b) if so, the details thereof during the last three years and the current year, year-wise;
- (c) whether foreign carriers are offering almost double the seats on flights to and from India than the Indian carriers manage and if so, the details thereof together with the reasons therefor; and
- (d) the action proposed by the Government to address the problems of Indian carriers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): Yes Madam. In December, 2015, Federation of Indian Airlines(FIA) has drawn the attention towards the non-availability of commercially and operationally feasible slots for Indian air carriers at Dubai International Airport.

(c): No madam, the capacity entitlements between the two countries are agreed on the principle of equality and reciprocity. The agreed entitlements are utilised by foreign and Indian carriers as per their commercial and operational viability subject to availability of aircrafts and other resources.

(d): The issue of slot constraints at Dubai Airport has been taken up with the Dubai Civil Aviation Authorities by the Government.
